

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **23rd** Day of January, 2020)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Mr. Devendra Chaudhary, Member (Administrative)

Original Application No.330/884/2016

Virendra Gupta

..... **Applicant**

By Advocate: **None**

Versus

Union of India & Ors.

..... **Respondents**

By Advocate: **Shri N.C. Srivastava**

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None present for applicants. Shri N.C. Srivastava, Advocate is present for respondents.

2. Counsel for applicant was also not present on 23.10.2019 and earlier dates as well. Counsel for respondents has pointed out that a copy of withdrawal application was served upon him on 01.06.2020. This application is not on record.

3. It appears that applicant is not interested in pursuing this Original Application. Accordingly, the Original Application is dismissed in default and for non prosecution.

(Devendra Chaudhary)

Member (A)

(Justice Bharat Bhushan)

Member (J)

Sushil